

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP 242 (ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.11.2017**

**NAME OF THE COMPANY: M/s Sharda Motor Industries Ltd. Vs. M/s  
Toyo Sharda India Pvt Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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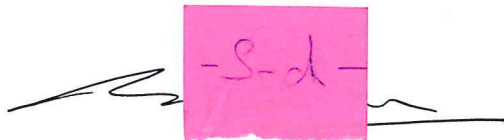
	For the Petitioner:	Dr. U.K. Chaudhary, Sr. Advocate Mr. Sudhir Makkar, Mr. Karan Malhotra, Mr. Himanshu Vij, Advocates		
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	For the Respondent:	Mr. Virender Ganda, Sr. Advocate with Mr. Amit Bhagat, Mr. Pawan Sharma, Mr. Anun Shah, Ms. Nripi Jolly, Advocates		
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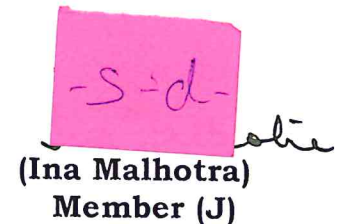
**ORDER**

CA 333/2017 has been filed by the petitioner praying for clarification of the order 06.11.2017. Notice of this application has been accepted by Ld. Sr. Counsel for the Respondent.

To come up for final disposal on 1<sup>st</sup> December, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**